

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan): (a) and (d). Attention is invited to the reply given to Unstarred Question No. 1538 of date.

(b) Yes.

(c) However, its copy alongwith a list of persons with their addresses is not readily available.

(e) Yes. The case is being disposed of judicially.

Panel for Under Secretaries

1540. Shri Bibhuti Mishra: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Selection Committee appointed for preparing the panel of Under Secretaries in the Central Secretariat Service issued in September, 1966 was composed of the same Chairman and Members as the one appointed for preparing the panel issued in January, 1966;

(b) if so, whether it is also a fact that the panel issued in September, 1966 was intended to be a continuation of the panel issued in January, 1966;

(c) if not, why those Section Officers, who were interviewed for January, 1966 panel were not called for interview for preparing the fresh panel issued in September, 1966;

(d) if the answer to part (b) above be in the affirmative, whether all those Officers who were found fit for appointment as Under Secretaries in January, 1966, under Regulation 5(4) of the C.S.S. (Promotion to Grade 1 and Selection Grade) Regulations, 1964, but could not be included in the January, 1966 panel have been included in the September, 1966 panel; and

(e) if not, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) No, Sir.

(c) The Members of the two Selection Committees being the same they did not consider it necessary to have a fresh interview for Selection Officers already interviewed for the panel issued in January, 1966, as performance of a candidate at a moderating interview of this nature could not change perceptibly in the short period intervening the two panels. The cases of such officers were, therefore, considered on the basis of performance at the interview held earlier and their record of service.

(d) and (e). Do not arise.

राजभाषा के रूप में देवनागरी लिपि में
हिन्दी

1541. श्री प० ला० बाबूपाल :
श्री हुकम चन्द कछवाय :
श्री दलजीत सिंह :
श्री प्रकाशबीर शास्त्री :
श्री तिम्मय्या :
श्री स० भो० बनर्जी :
श्री बाकलीवाल :
श्री भल्वारेस :
श्री मान सिंह प० पटेल :
श्री वासुपा :
श्री रा० स० तिवारी :
श्री जगदेव सिंह सिद्धाग्ती :
श्री अचल सिंह :
श्री श्याम लाल सराफ :
श्रीमती कमला चौधरी :
श्री सुमत प्रसाद :
श्री मधु लिमये :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देवनागरी लिपि में हिन्दी देश की राजभाषा होने का भी भ्रष्टों द्वारा बनाई जाने वाली रूढ़ियों पर अब तक भी अंग्रेजी के ही शब्द होते हैं;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) क्या सरकार का विचार सहकारी नमिनिषों तथा अन्य भट्ठों द्वारा बनाई जाने वाली इंटों पर अंग्रेजी में चिह्न बन्द करवाने का है और, यदि नहीं, तो इसके क्या कारण हैं?

शिक्षा मंत्रालय में उपमन्त्री (श्री भक्त दर्शन) : (क) में (ग). देश के भट्ठा उद्योग द्वारा बनाई जाने वाला इंटों का सम्बन्ध शिक्षा मंत्रालय से नहीं है। यह मामला उद्योग मंत्रालय के अधिकार क्षेत्र में आता है, जिनको प्रश्न की एक प्रति आवश्यक कार्रवाई के लिए भेज दी गई है।

Asian History Congress

1542. Shri Brij Raj Singh:
Shri Bade:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the estimates for the expenditure on the Asian History Congress held in December, 1961 by the Indian Council for Cultural Relations, were not prepared in advance;

(b) the detailed break-up of the estimates;

(c) the total amount sanctioned for the Congress; and

(d) whether the expenditure incurred on the said Congress was sanctioned by the competent authority and if so, when it was sanctioned?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) The estimates of expenditure were prepared on an ad-hoc basis and were also agreed to by the Finance Committee of the Council. Revised estimates of Rs. 75,000 were approved for the expenditure on the Asian History Congress.

(b) This information is not available. ●

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(c) Rs. 81,000.

(d) Expenditure on individual items of the Council's programme is sanctioned by the competent authorities of the Council.

Visit to Foreign Countries by Secretary, Indian Council for Cultural Relations

1543. Shri Brij Raj Singh:
Shri Bade:

Will the Minister of Education be pleased to state:

(a) the names of the countries visited by the Secretary, Indian Council for Cultural Relations in 1965 and 1966; and

(b) whether the former Principal of Delhi College, Delhi was sent on behalf of the said Council on a lecture tour of the Arab countries?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) 1965—Ceylon, Indonesia, Singapore, Malaysia, Thailand, Cambodia, Hongkong and Philippines. 1966—Czechoslovakia, Hungary, Rumania, Bulgaria and Turkey.

(b) The former Principal of Delhi College, Delhi, visited U.A.R. in 1962 as a member of a delegation of educationists sponsored by the Government of India. On his way back he visited Sudan, Saudi Arabia, Lebanon, Iraq and Iran to give lectures on India and to make a study of the educational systems of those countries. The Council only gave him a grant of Rs. 1,000 (One thousand) to cover the extra fare.

Secretary, Indian Council for Cultural Relations

1544. Shri Brij Raj Singh:
Shri Bade:

Will the Minister of Education be pleased to state:

(a) the policy of Government in regard to the selection of the Secre-